

In The Central Administrative Tribunal
Calcutta Bench

OA 498 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Hiralal Das

-VS-

S.E. Railway

For the Applicant : Mr. A. Chakraborty, Advocate

For the Respondents : Mr. K. Sarkar, Advocate

Heard on : 27-6-2000

Date of Order : 27-6-2000

ORDER

D. PURKAYASTHA, JM

Id. Advocate Mr. Chakraborty for the applicant submits that the applicant has got the relief as sought for in the application. So he does not want to proceed with the case. Id. Advocate Mr. Sarkar appears on behalf of the respondents. Accordingly, the case is disposed of as being non-pressed.

G.S. Maingi

(G.S. Maingi)
Member (A)

D. Purkayastha

(D. Purkayastha)
Member (J)

DKN